

an>

Title: Introduction of the Constitution (Amendment) Bill, 2016 (*Amendment of article 16*).

श्री श्रीरंग आप्पा बारणे (मावत): महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री श्रीरंग आप्पा बारणे : महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

HON. DEPUTY SPEAKER: Item Nos. 108 to 111. Shri Rajesh Ranjan- not present.

Item No. 112. Shri Bhairon Prasad Mishra.